

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1272
TO BE ANSWERED ON 24.07.2017

MAABADICENTRES

1272. SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to open Maa adiCentres in Scheduled TSP areas (the V Scheduled areas) of the country;
- (b) if so, the details thereof, State/UTwise;
- (c) the details of the places where MaaBadiCentres have been opened in Scheduled TSP areas (the V Scheduled areas) of Rajasthan during the last three years and the current year; and
- (d) the details of the rules framed by the Government to open MaaBadiCentres in TSP areas at present?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c): There is no such proposal in Ministry of Tribal Affairs to open Maa Badi Centres in Scheduled TSP areas of the country. Assistance to States for STs under Special Area Programmes i.e. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution for opening Maa Badi Centres is provided based upon proposals received from them, and considered by a Project Appraisal Committee in the Ministry. Funds have been released to Rajasthan during 2016-17 and 2017-18 for Maa Badi Centres.

The details of the places where Maa Badi Centres have been opened in Scheduled TSP areas of Rajasthan during the last three years and current year is as follows:

Year	Udaipur	Banswara	Pratapgarh	Dungarpur	Aburoad	Total
2014-15	34	47	86	55	0	222
2015-16	22	25	36	10	0	93
2016-17	45	25	26	10	0	106
2017-18	0	0	0	0	0	0
Total	101	97	148	75	0	421

(d): Rules are framed by respective State Governments concerned.
